

R.O.C.NO. 25434-A/2016/C3

NOTIFICATION NO. 56/2016
SUMMER VACATION SITTING ARRANGEMENTS - 2016

**THE PRINCIPAL SEAT AT MADRAS & MADURAI BENCH OF MADRAS
HIGH COURT MADURAI**

It is hereby notified that the following sitting arrangements have been made for the Summer Vacation 2016 (i.e 1st May 2016 to 31st May 2016), for the Principal Seat at Madras and Madurai Bench of Madras High Court, Madurai.

The period of Summer Vacation for this year is split into four parts for the purpose of vacation Court sitting arrangements, as here under:-

Four Parts
Part-I Sunday, 1 st May, 2016 to Sunday, 8 th May, 2016
Part-II Monday, 9 th May, 2016 to Sunday, 15 th May, 2016
Part-III Monday, 16 th May, 2016 to Sunday, 22 nd May, 2016
Part-IV Monday, 23 rd May, 2016 to Tuesday, 31 st May, 2016

HON'BLE VACATION JUDGES NOMINATED FOR THE SUMMER VACATION (PARTS I TO IV)

(i) THE PRINCIPAL SEAT AT MADRAS

PART-I (01.05.2016 to 08.05.2016)

The Hon'ble Thiru. Justice **K.K.SASIDHARAN**, Hon'ble Dr. Justice **S.VIMALA** and Hon'ble Thiru. Justice **P.KALAIYARASAN** will be the Hon'ble Vacation Judges for the **I Part** of the Vacation on the dates mentioned below, unless & otherwise notified for other days also, for disposal of very urgent matters. The details of work allotment are as follows:-

Date of Sitting	Hon'ble Judges		Subjects
04.05.2016 and 05.05.2016	1	Hon'ble Thiru. Justice K.K.Sasidharan and Hon'ble Dr. Justice S.Vimala	All Division Bench Matters
	2	Hon'ble Thiru. Justice K.K.Sasidharan	After Division Bench work - Writ Petition - General, Miscellaneous, Tax, MV, MV-Tax, Education, Mines & Minerals, Industries, EB, Land Acquisition and Local Authority.
	3	Hon'ble Dr. Justice S.Vimala	After Division Bench work - Writ Petition, Labour, Service, Customs & Central Excise, Cinema, Prohibition & Excise, Forest, ULC, Land Reforms, Land Tenancy, APM, Co-operative Society and Appellate Side and Original side matters.
	4	Hon'ble Thiru. Justice P.Kalaiyaran	All Single Bench Criminal Side matters.

PART-II (09.05.2016 to 15.05.2016)

The Hon'ble Thiru Justice **N.KIRUBAKARAN**, Hon'ble Thiru Justice **M.V.MURALIDARAN** and Hon'ble Thiru Justice **V.BHARATHIDASAN** will be the Hon'ble Vacation Judges for the **II Part** of the Vacation on the dates mentioned below, unless and otherwise notified for other days also, for disposal of very urgent matters. The details of work allotment are as follows:-

<i>Date of Sitting</i>	<i>Hon'ble Judges</i>		<i>Subjects</i>
11.05.2016 and 12.05.2016	1.	Hon'ble Thiru Justice N.Kirubakaran and Hon'ble Thiru Justice M.V.Muralidaran	All Division Bench matters
	2.	Hon'ble Thiru Justice N.Kirubakaran	After Division Bench work - Writ Petition - General, Miscellaneous, Tax, MV, MV-Tax, Education, Mines & Minerals, Industries, EB, Land Acquisition and Local Authority.
	3.	Hon'ble Thiru Justice M.V.Muralidaran	After Division Bench work - Writ Petition- Labour, Service, Customs & Central Excise, Cinema, Prohibition & Excise, Forest, ULC, Land Reforms, Land Tenancy, APM, Co-operative Society and Appellate Side and Original side matters.
	4	Hon'ble Thiru. Justice V.Bharathidasan	All Single Bench Criminal Side matters.

PART-III(16.05.2016 to 22.05.2016)

The Hon'ble Thiru Justice **K.KALYANASUNDARAM**, Hon'ble Thiru. Justice **D.KRISHNAKUMAR** and Hon'ble Thiru. Justice **R.MAHADEVAN** will be the Hon'ble Vacation Judges for the **III Part** of the Vacation on the dates mentioned below, unless and otherwise notified for other days also, for disposal of very urgent matters. The details of work allotment are as follows:-

<i>Date of Sitting</i>	<i>Hon'ble Judges</i>			<i>Subjects</i>
19.05.2016 and 20.05.2016	1.	Hon'ble Thiru Justice K.Kalyanasundaram and Hon'ble Thiru Justice D.Krishnakumar		All Division Bench matters
	2.	Hon'ble Thiru Justice K.Kalyanasundaram		After Division Bench work - Writ Petition - General Miscellaneous, Tax, MV, MV-Tax, Education, Mines & Minerals, Industries, EB, Land Acquisition and Local Authority.
	3.	Hon'ble Thiru Justice D.Krishnakumar		After Division Bench work - Writ Petition - Labour, Service, Customs & Central Excise, Cinema, Prohibition & Excise, Forest, ULC, Land Reforms, Land Tenancy, APM, Co-operative Society and Appellate Side and Original side matters.
	4.	Hon'ble Thiru. Justice R.Mahadevan		All Single Bench Criminal Side matters.

PART-IV (23.05.2016 to 31.05.2016)

The Hon'ble Thiru. Justice **M.SATHYANARAYANAN**, Hon'ble Thiru Justice **M.V.MURALIDARAN** and Hon'ble Thiru. Justice **B.GOKULDASS** will be the Hon'ble Vacation Judges for the **IV Part** of the Vacation on the dates mentioned below, unless and otherwise notified for other days also, for disposal of very urgent matters. The details of work allotment are as follows:-

Date of Sitting	Hon'ble Judges			Subjects
25.05.2016 and 26.05.2016	1.	Hon'ble Thiru. Justice M.Sathyanarayanan and Hon'ble Thiru Justice M.V.Muralidaran		All Division Bench matters
	2.	Hon'ble Thiru. Justice M.Sathyanarayanan		After Division Bench work - Writ Petition- General, Miscellaneous, Tax, MV, MV-Tax, Education, Mines & Minerals, Industries, EB, Land Acquisition and Local Authority.
	3.	Hon'ble Thiru Justice M.V.Muralidaran		After Division Bench work - Writ Petition- Labour Service, Customs & Central Excise, Cinema, Prohibition & Excise, Forest, ULC, Land Reforms, Land Tenancy, APM, Co-operative Society and Appellate Side and Original side matters.
	4.	Hon'ble Thiru. Justice B.Gokuldass		All Single Bench Criminal Side matters.

(ii)THE MADURAI BENCH OF MADRAS HIGH COURT, MADURAI.

PART-I (01.05.2016 to 08.05.2016)

The Hon'ble Thiru. Justice **T.S.SIVAGNAM**, Hon'ble Thiru. Justice **P.N.PRAKASH** will be the Hon'ble Vacation Judges for the **I Part** of the Vacation on the dates mentioned below, unless & otherwise notified for other days also, for disposal of very urgent matters. The details of work allotment are as follows:-

<i>Date of Sitting</i>	<i>Hon'ble Judges</i>		<i>Subjects</i>
04.05.2016 and 05.05.2016	1	Hon'ble Thiru. Justice T.S.Sivagnanam and Hon'ble Thiru. Justice P.N.Prakash	All Division Bench Matters
	2	Hon'ble Thiru. Justice T.S.Sivagnanam	After Division Bench work - All Single Bench Writ and Appellate Side matters.
	3.	Hon'ble Thiru. P.N.Prakash	After Division Bench work - All Single Bench Criminal Side matters.

PART-II (09.05.2016 to 15.05.2016)

The Hon'ble Thiru Justice **G.CHOCKALINGAM**, Hon'ble Thiru Justice **P.KALAIYARASAN** will be the Hon'ble Vacation Judges for the **II Part** of the Vacation on the dates mentioned below, unless and otherwise notified for other days also, for disposal of very urgent matters. The details of work allotment are as follows:-

<i>Date of Sitting</i>	<i>Hon'ble Judges</i>		<i>Subjects</i>
11.05.2016 and 12.05.2016	1.	Hon'ble Thiru Justice G.Chockalingam and Hon'ble Thiru Justice P.Kalaiyaran	All Division Bench matters
	2.	Hon'ble Thiru Justice G.Chockalingam	After Division Bench work - All Single Bench Writ and Appellate Side matters.
	3.	Hon'ble Thiru Justice P.Kalaiyaran	After Division Bench work - All Single Bench Criminal Side matters.

PART-III(16.05.2016 to 22.05.2016)

The Hon'ble Thiru Justice **M.V.MURALIDARAN**, Hon'ble Thiru Justice **B.GOKULDASS** will be the Hon'ble Vacation Judges for the **III Part** of the Vacation on the dates mentioned below, unless and otherwise notified for other days also, for disposal of very urgent matters. The details of work allotment are as follows:-

<i>Date of Sitting</i>	<i>Hon'ble Judges</i>			<i>Subjects</i>
19.05.2016 and 20.05.2016	1.	Hon'ble Thiru Justice M.V.Muralidaran and Hon'ble Thiru Justice B.Gokuldass		All Division Bench matters
	2.	Hon'ble Thiru Justice M.V.Muralidaran		After Division Bench work - All Single Bench Writ and Appellate Side matters.
	3.	Hon'ble Thiru Justice B.Gokuldass		After Division Bench work - All Single Bench Criminal Side matters.

PART -IV (23.05.2016 to 31.05.2016)

The Hon'ble Thiru. Justice **R.MAHADEVAN**, Hon'ble Thiru Justice **S.S.SUNDAR** will be the Hon'ble Vacation Judges for the **IV Part** of the Vacation on the dates mentioned below, unless and otherwise notified for other days also, for disposal of very urgent matters. The details of work allotment are as follows:-

<i>Date of Sitting</i>	<i>Hon'ble Judges</i>			<i>Subjects</i>
25.05.2016 and 26.05.2016	1.	Hon'ble Thiru. Justice R.Mahadevan and Hon'ble Thiru Justice S.S.Sundar		All Division Bench matters
	2.	Hon'ble Thiru. Justice R.Mahadevan		After Division Bench work - All Single Bench Writ and Appellate Side matters.
	3.	Hon'ble Thiru Justice S.S.Sundar		After Division Bench work - All Single Bench Criminal Side matters.

The following Officers are nominated as Vacation Officers for the corresponding sitting days of the Hon'ble Vacation Judges during Part I, II, III & IV of the vacation, respectively.

	Sl. No	Principal Seat at Madras Tvl.	Madurai Bench at Madurai Tvl.
PART - I	1.	V.Jaisankar Deputy Registrar (Judicial)	P.R.Subramanian Deputy Registrar (Admn)
	2.	N.Gowri Asst. Registrar (O.S.II)	A.Mathiyalagan Asst. Registrar (A.E)
	3.	J.Angeline Thelma Chitra Asst. Registrar (A.E)	A.R.Ranganathan Asst. Registrar (T&P)
PART - II	1.	C.B.Meena Deputy Registrar (A.S)	B.T.Rohini Deputy Registrar (Accounts)
	2.	M.Rajendran Asst. Registrar (C.S.IV)	B.Geetha Asst. Registrar (Per.Admn.)
	3.	M.V.Prasanna Venkatesan Asst. Registrar (C.S.V)	D.Pandian Asst. Registrar (C.S.I)
PART - III	1.	S.Malarvizhi, Deputy Registrar (CLAA)	S.Sridhar Gandhi Deputy Registrar (Writs)
	2.	J.Sumathi, Asst. Registrar (Mediation & Conciliation Centre)	J.Ismail Asst. Registrar (RTI Act)
	3.	T.Selvaraj Asst. Registrar (C.S VI)	V.Jayanthi Asst. Registrar (Writs)
PART-IV	1	P.Sandhiya, Deputy Registrar (Admn.II)	N.Saraswathi, Deputy Registrar (Judicial)
	2	M.M.Ranidevasena Asst. Registrar (J)	K.Hemavathi Asst.Registrar (Admn.)
	3	S.K.Venkataraman Asst. Registrar (RTI Act)	A.Paramasivam Asst. Registrar (C.S.II)

No plaint or appeal or other proceedings will be received during the said period, unless it is accompanied by an application showing the urgency for an order to receive.

In any case of great urgency, applications may be made by delivering to the Vacation Officers with a request to transmit necessary papers to the Hon'ble Vacation Judge concerned and the Vacation Officers shall, if they consider the case as one of the sufficient urgency, arrange for the transmission of necessary papers and the case will be heard according to the directions of the Hon'ble Vacation Judge concerned either at the Court or at the Hon'ble Judge's residence on the next day at 10.30 A.M. unless it is a holiday for the High Court, or such other convenient time, which will be communicated to the practitioners.

No application should be presented at the residence of the Hon'ble Vacation Judges, under any circumstances and no lunch motion should be entertained during the Summer Vacation and that in Bail Petitions, lower court bail order should be enclosed along with the petitions and that this is subject to the permission, if granted, by the concerned Hon'ble Judge, it should be routed through the Vacation Officer.

The Hon'ble Vacation Judges will sit in the Vacation Court from 10.30 A.M to 4.45 P.M.

The application for the issuance of certified or carbon copies of the orders and the Process fees for the issue of Notice etc., should be presented to the Vacation Officer concerned and after obtaining the orders of the Vacation Officer, may be filed in the Office.

Notice of any application of urgent matters will have to be given along with the papers to Vacation Officers before 1.30 P.M on the following filing dates:

Filing Date	Court Sitting Date
02.05.2016 (Monday)	04.05.2016 (Wednesday)
03.05.2016 (Tuesday)	05.05.2016 (Thursday)
09.05.2016 (Monday)	11.05.2016 (Wednesday)
10.05.2016 (Tuesday)	12.05.2016 (Thursday)
17.05.2016(Tuesday)	19.05.2016 (Thursday)
18.05.2016 (Wednesday)	20.05.2016 (Friday)
23.05.2016 (Monday)	25.05.2016 (Wednesday)
24.05.2016 (Tuesday)	26.05.2016 (Thursday)

The Registry will work from 10.00 A.M to 4.45 P.M on all days during Summer Vacation 2016, except on the Court sitting days, on which days the working hours will be from 10.00 A.M to 5.45 P.M or till the Court work is over, whichever is later.

HIGH COURT, MADRAS
DATED: 27.04.2016

Sd/-T.RAVINDRAN
REGISTRAR GENERAL

//True copy/Forwarded/By order//

Asst. Registrar (Admn.I)

To

- 01.All the Hon'ble Judges .
- 02.All the Officers, High Court, Madras and Madurai Bench of Madras High Court, Madurai.
- 03.The Secretary to His Excellency The President of India, New Delhi.
- 04.The Registrar General, Supreme Court of India, New Delhi.
- 05.The Chief Secretary to Government, Secretariat, Chennai 9.
- 06.The Private Secretary to His Excellency The Governor of Tamil Nadu, Raj Bhavan, Guindy, Chennai.

07. The Chief Secretary to Government of Puducherry, Puducherry.
08. The Secretary to Government, Home Department, Secretariat, Chennai-9.
09. The Registrar General, High Court of Judicature @ Patna.
10. The Registrar General, High Court of Madhya Pradesh @ Jabalpur.
11. The Registrar General, High Court of Andhrapradesh @ Hyderabad.
12. The Registrar General, High Court of Judicature @ Bombay.
13. The Registrar General, High Court of Punjab & Haryana @ Chandigarh.
14. The Registrar General, High Court of Judicature @ Allahabad.
15. The Registrar General, High Court of Kerala @ Ernakulam.
16. The Registrar General, High Court of Rajasthan @ Jodhpur.
17. The Registrar General, Orissa High Court @ Cuttack.
18. The Registrar General, High Court of Karnataka @ Bangalore.
19. The Registrar General, High Court of Jammu Kashmir @ Jammu.
20. The Registrar General, High Court of West Bengal @ Kolkatta.
21. The Registrar General, High Court of Himachal Pradesh @ Shimla.
22. The Registrar General, The Gauhati High Court, Guwahati (High Court of Assam, Nagaland, Meghalaya, Manipur, Tripura, Mizoram & Arunachal Pradesh).
23. The Registrar General, High Court of Gujarat @ Ahmedabad.
24. The Registrar General, High Court of Delhi, New Delhi.
25. The Registrar General, High Court of Sikkim @ Gangtok.
26. The Registrar General, High Court of Chhattisgarh @ Bilaspur.
27. The Registrar General, High Court of Jharkand @ Ranchi.
28. The Registrar General, High Court of Uttarakhand @ Nainital.
29. The Secretary, Madras Bar Association, High Court, Madras.
30. The Secretary, Madras High Court Advocates' Association, High Court, Madras.
31. The Secretary, Bar Council of Tamil Nadu & Puducherry, High Court, Madras
32. The Secretary, Women Lawyers Association, Madras.
33. The Secretary, Law Association, Madras.
34. The Organising Secretary, Tamil Nadu Mediation and Conciliation Centre, High Court Buildings, Madras.
35. The Secretary, Madurai Bench of Madras High Court Bar Association, Madurai.
36. The Secretary, Madurai Bench High Court Advocates' Association, Madurai.
37. The Secretary, Madurai Women Lawyers' Association, Madurai.
38. The Secretary, Madras High Court Madurai Bench Advocates' Association, Madurai
39. The Secretary, Madurai Bar Association of Madurai Bench of Madras High Court, Madurai.
40. Thiru A.L. Somayaji, Senior Advocate, Secretary, Rules Committee, No.29,30, Old Law Chambers, High Court, Madras.
41. All the Principal District Judges/District Judges
42. The Principal Judge, City Civil Court, Chennai
43. The Chief Judge, Court of Small Causes, Chennai
44. The Administrator General and Official Trustee, Chennai
45. The Director, Tamil Nadu State Judicial Academy,30, PSKR Salai, Chennai

46. The Chairman, Sales Tax Appellate Tribunal, Chennai
47. The Chief Metropolitan Magistrate, Egmore, Chennai
48. All the Chief Judicial Magistrate.
49. The Member Secretary, Tamil Nadu State Legal Services Authority Chennai
50. The Secretary, High court, Legal Services Committee, Chennai.
51. The Member Secretary, Pondicherry Legal Services Authority, Pondicherry
52. The Presiding Officer, Principal Labour Court/I Additional Labour Court/II Additional Labour Court/III Additional Labour Court, Chennai
53. The Presiding Officer, Labour Court, Coimbatore/ Cuddalore/ Madurai/ Salem /Tiruchirappalli/Tirunelveli
54. The Presiding Officer, Principal/Additional Labour Court, Vellore
55. The Additional Chief Metropolitan Magistrate (E.O.I), Egmore, Chennai
56. The Additional Chief Metropolitan Magistrate (E.O.II), Egmore, Chennai
57. The Presiding Officer, Industrial Tribunal Chennai,
58. The State Transport Appellate Tribunal Chennai 104, by its Chairman
59. The Additional District Judge and Presiding Officer, Special Court under Essential Commodities Act, Chennai/Coimbatore /Madurai/ Pudukottai/ Salem/ Thanjavur
60. The Judge, Additional Special Court for Exclusive trial of cases under NDPS Act, Chennai.
61. The Principal Judge,/I Additional Principal Judge/II Additional Principal Judge/III Additional Principal Judge, Family Court, Chennai
62. The Judge, Family Court,Coimbatore/Dharmapuri/Dindigul/Erode/ Madurai/ Udhagamandalam/Salem/Sivagangai/Tiruchirappalli/Tirunelveli/Tiruvallur/ Vellore/Virudhunagar @Srivilliputhur
63. The Special Judge, Special Court under TNPID Act, Chennai/ Coimbatore/ Madurai
64. The Sessions Judge, Sessions Court for Trial of Bomb Blast Cases, Chennai at Poonamallee/Coimbatore.
65. The Chairman,/Judicial Officer, Taxation Appeals Tribunal, Corporation of Chennai, Chennai
66. The VIII Additional Judge/IX Additional Judge/XI Additional Judge/XII Additional Judge/XIII Additional Judge/XIV Additional Judge (CBI Cases), Chennai
67. The II Additional District Judge (CBI Cases), Coimbatore/Madurai.
68. The III Additional District Judge (PCR), Madurai/II Additional District Judge (PCR), Tirunelveli
69. The I Additional District Judge (PCR), Thanjavur/Tiruchirappalli
70. The Sessions Judge, Sessions Court for Trial of Cases relating to Communal Clashes, Madurai
71. The Chief Judge, Puducherry.
(with a request to communicate copies to all the courts in the cadre of District Judge/Sub Judge/District Munsif in the District).
72. The Official Liquidator, 'Corporate Bhavan', 2nd floor, No.29, Rajaji Salai, Chennai-1.
73. All Law Officers including the Administrator General and Official Trustee and Central Law Officers in the City.
74. The Registrar, Income Tax Appellate Tribunal, Rajaji Bhavan, Chennai 90.

75. The Secretary, Railway Rates Tribunal of India, No.5, Dr. P.V.Cherian Crescent Road, Egmore, Chennai-105.
 76. The City Government Pleader, City Civil Court Buildings, Chennai.
 77. The Registrar, Central Administrative Tribunal, City Civil Court Bldgs, Chennai
 78. The Registrar, Railway Claims Tribunal, No.50, Mc.Nicholas Rd, Chetpet, Ch-31.
 79. The Registrar, State Consumer Disputes Redressal Commission, Slum Clearance Board Buildings, II Floor, 212, R.K.Mutt Road, Chennai-4.
 80. The Chief Judicial Magistrate, Puducherry.
 81. The Registrar, Armed Forces Tribunal, Regional Bench, No.1A, (Old MH Complex), Rudhra Road, St. Thomas Mount, Chennai-16.
 82. The Curator, High Court Museum, High Court, Madras.
 83. The Accountant General, Anna Salai, Chennai- 18.
 84. The Editors, The Hindu, Indian Express, Dinathanthi, Dinamani, Dinakaran, Dinamalar, Malaimurasu, Madras Times and UNI Madras.
 85. The Press Trust of India, United India Colony, Kodambakkam, Chennai-24.
 86. The Press Reporters, High Court, Madras.
 87. The Pay and Accounts Officer, High Court Campus, Madras.
 88. The Sub Pay and Accounts Officer, Madurai Bench of Madras High Court Campus, Madurai.
 89. The Post Master General, Anna Salai, Chennai-2.
 90. The Collector of Chennai, Chennai.
 91. The Chief Posting Clerk, Appellate Side, High Court, Madras.
 92. The Posting Clerk, Original side, High Court, Madras.
 93. The Notice Boards, Appellate Side and Original side -do-
 94. The Telephone Operator, High Court, Madras.
 95. The Director of Stationery and Printing, Government Press, Chennai.
 96. The Works Manager, Govt. Central Press, Chennai -79.
 97. The Dy. Works Manager, Government Press, High Court Buildings, Madras.
 98. The Director, All India Radio, Chennai-4 (News Division).
 99. The Director, Doordarshan, Chennai-5 (News Division).
 100. All the Heads of Section, High Court, Madras and Madurai Bench of Madras High Court, Madurai. (To circulate to all the staff members of the section)
 101. The Secretary, The Madras High Court and Madurai Bench Officers and Staff Association, Madras.
 102. The Secretary, Law Clerks Association, High Court, Madras.
 103. The Record Keeper, A.D. Records, High Court, Madras.
- Copy to:
1. The Section Officers, B/Establishment Section, High Court, Madras.
 2. The Section Officers, B/Establishment/C Section, Madurai Bench of Madras High Court, Madurai.

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